

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1055 OF 2018 IN APPEAL NO. 72 OF 2016**

**AND**

**IA NO. 1052 OF 2018 IN APPEAL NO. 100 OF 2016 & IA NO. 243 OF 2016**

**Dated: 15<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**IA NO. 1055 OF 2018 IN APPEAL NO. 72 OF 2016**

**Jindal Steel & Power Ltd.**

**.... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission &  
Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Divya Chaturvedi  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. Amit Kapur  
Mr. Vishrov Mukerjee  
Ms. Aparajita Upadhyay for R-2

**IA NO. 1052 OF 2018 IN APPEAL NO. 100 OF 2016 & IA NO. 243 OF 2016**

**Jindal Steel & Power Ltd.**

**.... Appellant(s)**

**Versus**

**Raigarh Ispat Udyog Sangh & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Divya Chaturvedi  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishrov Mukerjee  
Ms. Aparajita Upadhyay for R-1

Mr. C.K. Rai  
Mr. Sachin Dubey for R-2

**ORDER**

Heard learned counsel for the parties for some time.

Written submissions of Respondent - consumers are taken on record.

List the IAs for further hearing on **29.05.2019.**

**(S.D. Dubey)**  
**Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**